

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-293-2020**

Shivanand Vithal Naik

... Petitioner

Versus

State of Goa &amp; Anr.

... Respondents

Shri Gaurang Panandikar, Advocate for the Petitioner.

Shri Manish Salkar, Government Advocate for the Respondent No.3.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 21 October 2020****P.C. :**

The learned Government Advocate seeks time to get instructions.

2. Post the matter on 04.11.2020.

**DAMA SESHADRI NAIDU, J.**

NH